

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 12th March, 2018

No. HC.VII-167 (Pt.-III)/2014/ 1378 /A : Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the 16th All India Meet of State Legal Services Authorities, scheduled to be held on 17th – 18th March, 2018 at Hotel Vivanta by Taj, Khanapara, Guwahati-

Sl. No.	Name	Designation
1.	Shri Akhtar Fun Ali Bora	District and Sessions Judge, Kamrup, Amingaon
2.	Shri Alokeswar Bhattacharyya	District and Sessions Judge, Darrang, Mangaldoi
3.	Smti. Soneka Bora	District and Sessions Judge, Udalguri
4.	Smti Selina Begum	District and Sessions Judge, Nalbari
5.	Shri Parthiv Jyoti Saikia	District and Sessions Judge, Tinsukia
6.	Shri Samarjit Dey	District and Sessions Judge, Cachar, Silchar
7.	Shri Murtaza Ahmed Choudhury	District and Sessions Judge, Lakhimpur, North Lakhimpur
8.	Shri Ashok Kumar Bora	District and Sessions Judge, Sonitpur, Tezpur
9.	Shri Rajib Goswami	District and Sessions Judge, Dima Hasao, Haflong
10.	Smti Chaya Rani Goswami	District and Sessions Judge, Barpeta
11.	Shri Vinod Kumar Chandak	District and Sessions Judge, Jorhat
12.	Smti Susmita Phukan Khound	District and Sessions Judge, Dibrugarh
13.	Shri Siddartha Pratim Moitra	District and Sessions Judge, Kamrup (M), Guwahati
14.	Smti Mitali Thakuria	District and Sessions Judge, Kokrajhar
15.	Shri Satyajit Khound	District and Sessions Judge, Golaghat
16.	Shri Prasanta Buragohain	District and Sessions Judge, Goalpara
17.	Smti Indira Barman	District and Sessions Judge, Bongaigaon
18.	Shri Sunil Kumar Poddar	District and Sessions Judge, Sivasagar
19.	Smti Rita Kar	District and Sessions Judge, Nagaon
20.	Shri DhruPAD Kashyap Das	District and Sessions Judge, Morigaon



21.	Shri Utpal Prasad	District and Sessions Judge, Karimganj
22.	Shri Debasish Bhattacharjee	District and Sessions Judge, Hailakandi
23.	Shri Sutham Das	District and Sessions Judge, Dhemaji
24.	Shri Amir Uddin Ahmed	District and Sessions Judge, Karbi Anglong, Diphu
25.	Shri Chandan Das	District and Sessions Judge, Baksa, Mushalpur
26.	Shri Dipak Thakuria	District and Sessions Judge, Dhubri
27.	Shri Dibya Jyoti Mahanta	District and Sessions Judge, Chirang

The Officers are to report at the venue at 9:30 AM positively on 17.03.2018.

By order,
Sd/- Robin Phukan
Registrar General

Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-III)/2014/1379-1389 /A dated 12.03.2018

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.


The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Member Secretary, Assam State Legal Services Authority, Guwahati.
6. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon / Baksa, Mushalpur / Karbi Anglong, Diphu / Dima Hasao, Haflong.

It is for information of the nominated participants that the Conference will conclude by 12 noon 18.03.2018.

7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official website of the Gauhati High Court immediately.*
10. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
11. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar General
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